

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 215  
IB-186/ND/2020**

**IN THE MATTER OF:**

**Mrs. Gurveen Kaur**

**...PETITIONER**

**Vs.**

**M/s. CAPL Hotels and Spa Pvt. Ltd.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 15.12.2020  
(Virtual Hearing)**

**Coram:**

**SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Operational-creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one is present at the time of virtual hearing of the matter. In the interest of justice, post the matter to 15.01.2021.

-sd-

**(V.K. Subburaj)  
Member (T)**

-sd-

**(P.S.N. Prasad)  
Member (J)**

(Anjula)